

BIOGRAPHICAL SKETCHES  
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OF  
SECRETARIES - GENERAL

RAJYA SABHA

BIOGRAPHICAL SKETCHES

MUKERJEE, SHRI S. N. : M.A., B.L.; s. of Shri Surendra Nath Mukerjee; b. May 2, 1898; m. Shrimati Ashoka Mukerjee, 1 s.; Principal Draftsman, Government of India; Chief Draftsman of the Constituent Assembly of India for drafting Independent India's Constitution; Secretary, Rajya Sabha, 13-5-1952 to 8-10-1963; Recipient of Padma Bhushan, 1962; Died. Obit. on 18-11-1963.

BANERJEE, SHRI B. N. : B.Sc. (Cal.), LL.B. (Cal.), LL.M. (London), Bar-at-Law; s. of Shri U.N. Banerjee; b. January 8, 1916; m. Shrimati Tulika Banerjee, 2 d.; Member, Bengal Judicial Service, 1942-50; Assistant Solicitor, Ministry of Law, Government of India, 1950-52; Legal Adviser to High Commissioner for India in London, 1953-55; Deputy Secretary, Ministry of Law, 1956; Deputy Secretary/ Joint Secretary, Rajya Sabha Secretariat, 15-5-1956 to 8-10-1963; Secretary/Secretary-General, Rajya Sabha, 9-10-1963 to 31-3-1976; Nominated Member, Rajya Sabha , 1 9 7 6 - 8 2 ; Died . Obit . on 18-11-2002.

BHALERAO, SHRI S. S. : M.A., LL.M.; s. of Shri Shamraj Bhalerao; b. April 3, 1921; m. Shrimati Shridevi Bhalerao, 2 s.; Assistant Secretary, erstwhile Hyderabad Legislative Assembly; Secretary, Maharashtra Legislative Assembly; Deputy Secretary/Joint Secretary/Additional Secretary, Rajya Sabha Secretariat, 4-11-1958 to 3 1 - 3 - 1 9 7 6 ; Secretary -General , Rajya Sabha , 1 - 4 - 1 9 7 6 to 30-4-1981; Died. Obit. on 23-7-2001.

AGARWAL, SHRI SUDARSHAN : B.A., LL.B.; s. of Shri Muni Lal Agarwal; b. June 19, 1931; m. Shrimati Usha Agarwal, 1 s. and 1 d.; Joined Punjab Civil Service (Judicial Branch) in 1956 and worked as (i) Civil Judge, (ii) Magistrate First Class, (iii) Settlement Commissioner in the Department of Rehabilitation, (iv) Presiding Officer of the Labour Court and (v) District and Sessions Judge; Director of Rotary International from Asia Zone II, 1987-89; Deputy Secretary/Additional Secretary, Rajya Sabha Secretariat, 2-11-1971 to 3 0 - 4 - 1 9 8 1 ; Secretary -General , Rajya Sabha , 1 - 5 - 1 9 8 1 to 30-6-1993; Member, National Human Rights Commission; Governor, Uttaranchal State, February, 2003 till date.

Per. Add.: C-312, Defence Colony, II Floor, New Delhi.

## RAJYA SABHA

RAMA DEVI, SHRIMATI V. S.: M.A., LL.M.; d. of Shri V.V. Subbiah; b. January 15, 1934; m. Shri V.S. Ramavatar, 1 s. and 2 d.; Member, Indian Legal Service; worked as (i) Special Secretary, Legislative Department, (ii) Member, Secretary, Law Commission, (iii) Secretary, Government of India (Legislative Department), (iv) Chief Election Commissioner and (v) Honorary Adviser, National Commission for Women; Secretary-General, Rajya Sabha, 1-7-1993 to 25-7-1997; Governor, Himachal Pradesh and Karnataka; President, (i) Statute Law Society, London, (ii) International Association for Water Law, Rome, (iii) Commonwealth Lawyers' Association, (iv) Executive Committee, Association of Secretaries-General of Parliaments and (v) National Labour Law Association; Author of books in Telugu.

Per. Add.: 2-2-18/63/B, Baghamberpet, Deshmukh Colony, Hyderabad (Andhra Pradesh).

TRIPATHI, SHRI RAMESH CHANDRA: M.A.; s. of late Shri H.C. Tripathi; b. August 2, 1939; m. Shrimati Girija Tripathi, 2 s. and 1 d.; Lecturer/Assistant Professor, University of Allahabad, July, 1958 to June, 1964; Joined Indian Administrative Service in June, 1964, besides working in various capacities in the Administrative Service, served as (i) Special Secretary, Department of Education, Government of Uttar Pradesh, (ii) Secretary, Departments of Education, Culture, Sports and Youth Affairs, Government of Uttar Pradesh, (iii) Secretary, Departments of Revenue, Waqf, Relief, Rehabilitation and Natural Calamities, Government of Uttar Pradesh, (iv) Joint Secretary, Department of Culture, Government of India, (v) Director-General, Archaeological Survey of India, (vi) Principal Secretary and Director-General, Department of Public Enterprises, Government of Uttar Pradesh, (vii) Principal Secretary, Department of Energy, Government of Uttar Pradesh, (viii) Adviser (Education), Planning Commission and, (ix) Secretary, Government of India, Ministry of Parliamentary Affairs; Secretary-General, Rajya Sabha 3-10-1997 to 31-8-2002; Published articles on General Administration and Indian History and Culture and working of Parliament, edited several Parliamentary publications including 'Practice and Procedure Series' of Rajya Sabha.

Per. Add . : Girija Bhawan , A - 1 0 5 5 , Indira Nagar , Lucknow (Uttar Pradesh).

## BIOGRAPHICAL SKETCHES

YOGENDRA NARAIN, DR. : B.Sc., M.A. (Political Science), Diploma in Development Economics, M.Phil., Ph.D.; b. June 26, 1942; s. of Shri Kripa Narain; m. Shrimati Neena Mathur, 2 s. and 1 d.; Joined Indian Administrative Service in July, 1965, besides working in various capacities in the Administrative Service served as (i) Assistant Collector and Magistrate, Aligarh, (ii) City Magistrate, Kanpur, (iii) Joint Secretary, Department of Finance, Government of Uttar Pradesh, (iv) District Magistrate & Collector, Muzaffarnagar, (v) Joint Secretary, Department of Industries, Government of Uttar Pradesh , (vi ) Director of Information and Joint Secretary

(Information), Government of Uttar Pradesh, (vii) Special Secretary, Department of Home, Government of Uttar Pradesh, (viii) District Magistrate & Collector, Lucknow, (ix) Special Secretary, Department of Irrigation, Government of Uttar Pradesh, (x) Secretary (Irrigation and Power), Government of Uttar Pradesh, (xi) Principal Secretary to two Chief Ministers of Uttar Pradesh, (xii) Joint Secretary (Port), Ministry of Surface Transport, (xiii) Founder Chairman, Greater NOIDA Industrial Development Authority, (xiv) Principal Secretary, Information, Government of Uttar Pradesh, (xv) Principal Secretary to Governor, Uttar Pradesh, (xvi) Founder Chairman, National Highway Authority, (xvii) Secretary, Ministry of Surface Transport, Government of India, (xviii) Chief Secretary, Government of Uttar Pradesh, (xix) Defence Secretary, Government of India, (xx) Secretary-General, Rajya Sabha, 1-09-2002 till date; Author of 'ABC of Public Relations for Civil Servants' and 'Clouds and other poems' - a book of poems.

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